श्री उपसभापतिः सिर्फ माननीय ईरण्ण कडाडी जी की बात ही रिकॉर्ड पर जा रही है। ...(**व्यवधान**)... यह लिस्टेड है। ...(**व्यवधान**)...

SHRI IRANNA KADADI: "It has been wrongly stated that this Government is doing away with reservation and that the Constitution is under threat. Now they themselves are misappropriating the funds allocated for the welfare of the Dalits and the Scheduled Tribes. They have misused these funds for the election expenditure of their party candidates in the Lok Sabha elections, which is a serious betrayal of the Dalits and the Scheduled Tribes. They are making all possible attempts to influence the investigation process of the ED by politicizing the issue. I demand a fair investigation by the CBI in this scam, which is nothing but a dacoity committed in broad daylight, of the funds allocated for the welfare of the Dalits.

Through you, I would like to request that the culprits be brought to book and justice be meted out to the Dalits and the Backward Castes, whose money has been misappropriated. Namaskar!"

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Iranna Kadadi: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri Narayana Koragappa, (Karnataka).

This is listed. माननीय चेयरमैन ने इसे approve किया है। ...(**व्यवधान**)... Please take your seats ...*(Interruptions)*... माननीय एलओपी।

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, मैं आपसे विनती करता हूं कि जो विषय राज्य का है, राज्यों में जो घटनाएं होती हैं, उनके बारे में वहां की असेम्बली में वहां के मेम्बर्स उठा सकते हैं, लेकिन वहां सरकार के जो administrative lapses हैं, अगर आपने उन्हें यहां उठाने की परमिशन दी, तो हम रोज़ ऐसे विषय उठाएंगे, दूसरे स्टेट्स में जितने मर्डर्स हो रहे हैं या अन्य कोई घटनाएं हो रही हैं...

श्री उपसभापतिः डा. लक्ष्मीकान्त बाजपेयी। ...(**व्यवधान**)... Nothing else is going on record. Dr. Laxmikant Bajpayee. ...*(Interruptions)*

Concern over increasing number of deaths due to dog bites

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश): माननीय उपसभापति महोदय, मैं आपका ध्यान एक अत्यंत महत्वपूर्ण समस्या की ओर दिलाना चाहता हूं। विश्व स्वास्थ्य संगठन का कहना है कि

भारत में dog biting से 36 परसेंट मृत्यु हो रही हैं, वह भी 15 साल के बच्चों की मृत्यु हो रही है। इसके लिए भारतीय पशु कल्याण बोर्ड ने यह कहा था कि इनकी जनगणना कराकर नसबंदी करानी चाहिए, लेकिन उस संबंध में अब तक कोई कार्यवाही नहीं हुई है। मेरा यह कहना है कि भारतीय पशु कल्याण बोर्ड ने जो राय दी है, उसका पालन किया जाना चाहिए। अस्पतालों में एंटी रेबीज़ वैक्सींस की पर्याप्त व्यवस्था होनी चाहिए। आवारा कुत्तों को इंजेक्शन लगाकर उनके काटने से होने वाले नुकसान से बच्चों को बचाया जाना चाहिए।

मैं आपके माध्यम से सरकार से यह आग्रह करना चाहता हूं कि अस्पतालों में पर्याप्त एंटी रेबीज़ वैक्सीन की व्यवस्था की जाए, आवारा कुत्तों की नसबंदी करके उनको टीका लगाया जाए और पालतु पशुओं को भी टीका लगाने का काम किया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. Laxmikant Bajpayee: Dr. V. Sivadasan (Kerala), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Jose K. Mani (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Sanjeev Arora (Punjab), Dr. Sasmit Patra (Odisha) and Shri A.A. Rahim (Kerala).

Now, Shri Jose K. Mani.

Concern over emerging threats and potential risks associated with Artificial Intelligence

SHRI JOSE K. MANI (KERALA): Sir, I urge the Government to formulate a comprehensive legislation to regulate to prevent the dangers associated with Artificial Intelligence in our country. AI is very much a part of our present reality. Soon, it will be the part of every person's daily life and decision-making process. However, there are inherent dangers and significant risks associated with AI. The risks associated with AI are not limited to individuals; they extend to society as a whole. The foremost issue is the case of data privacy. AI systems rely on vast amount of data to learn, adapt and make decisions.

(MR. CHAIRMAN *in the Chair*.)

This data often includes sensitive personal information which, if not properly protected, can lead to severe privacy violations. *....(Interruptions)*...

MR. CHAIRMAN: Don't shout. Use low decibel.